

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-43-2020****IN****WRIT PETITITON NO.647 OF 2019**

Shri Premanand Naik

... Applicant

Versus

Fabrica De Mandur Church

... Respondent

Shri S.G. Desai, Senior Advocate with Ms. S. Shelke, Advocate for the
Petitioner.

Shri Joseph Vaz, Advocate for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 4th AUGUST 2020****P.C. :**

The Writ Petition has already been disposed of. So nothing
survives in this civil application. It stands disposed of as infructuous.

DAMA SESHADRI NAIDU, J.

NH